

ANNUAL REPORT (1964-65) OF THE OIL AND NATURAL GAS COMMISSION

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SARDAR IQBAL SINGH) : Sir, I beg to lay on the Table a copy of the Annual Report of the Oil and Natural Gas Commission for the year 1964-65, under sub-section (3) of section 23 of the Oil and Natural Gas Commission Act, 1959. [Placed in Library, See No. LT-5640/66.]

ANNUAL REPORT AND ACCOUNTS (1964-65) OF THE HINDUSTAN ORGANIC CHEMICALS LTD., RASAYANI AND RELATED PAPERS

SARDAR IQBAL SINGH : Sir, I beg to lay on the Table a copy each of the following papers, under sub-section (1) of section 619-A of the Companies Act, 1956 :—

- (i) Fourth Annual Report and Accounts of the Hindustan Organics Chemicals Limited, Rasayani, for the year 1964-65, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Company.

[Placed in Library, See No. LT-5639/66 for (i) and (ii).]

ANNUAL REPORT AND ACCOUNTS (1964-65) OF THE PYRITES AND CHEMICALS AND DEVELOPMENT COMPANY LTD., NEW DELHI AND RELATED PAPERS

SARDAR IQBAL SINGH : Sir, I also beg to lay on the Table a copy each of the following papers, under sub-section (1) of Section 619-A of the Companies Act, 1956 :—

- (i) Fifth Annual Report and Accounts of the Pyrites and Chemicals Development Company Limited, New Delhi, for the year 1964-65, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Company.

[Placed in Library, See No. LT-5636/66 for (i) and (ii).]

ANNUAL REPORT AND ACCOUNTS (1964-65) OF THE INDIAN OIL CORPORATION LTD. AND RELATED PAPERS

SARDAR IQBAL SINGH : Sir, I also beg to lay on the Table a copy each of the

following papers, under sub-section (1) of section 619-A of the Companies Act, 1956 :—

- (i) Sixth Annual Report and Accounts of the Indian Oil Corporation Limited for the year 1964-65, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor-General of India thereon.
- (ii) Review by Government on the working of the Corporation.

[Placed in Library, See No. LT-5638/66 for (i) and (ii).]

ANNUAL REPORT AND ACCOUNTS (1964-65) OF THE FERTILIZER CORPORATION OF INDIA LTD., AND RELATED PAPERS

SARDAR IQBAL SINGH : Sir, I also beg to lay on the Table a copy each of the following papers, under sub-section (1) of Section 619-A of the Companies Act, 1956 :—

- (i) Ninth Annual Report and Accounts of the Fertilizers Corporation of India Limited, for the year 1964-65, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor-General of India thereon.
- (ii) Review by Government on the working of the Corporation.

[Placed in Library, See No. LT-5637/66 for (i) and (ii).]

THE GOVERNMENT SAVINGS CERTIFICATE RULES, 1965

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT) : Sir, I beg to lay on the Table a copy of the Ministry of Finance (Department of Economic Affairs) Notification G. S. R. No. 1889, dated the 16th December, 1965, publishing the Government Savings Certificates Rules, 1965, under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959. [Placed in Library, See No. LT-5665/66.]